

THE GAUHATI HIGH COURT AT GUWAHATI

_(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/1421/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Chirang.

Dated Guwahati the 6th March, 2020.

Sub: **Permission to leave station with official vehicle.**

Ref:- Your letter No. DJCH.I-5/2019-2020/667 dated 03.03.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 07.03.2020 till the morning of 11.03.2020 along with permission to use your official vehicle to perform journey from Chirang district to New Bongaigaon Railway station in the evening of 07.03.2020, as prayed for.

Shri Biprajit Roy, the Addl. District and Sessions Judge, Chirang, Kajalgaon and in his absence the next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/1422/A, dated 6.3.2020

Copy to: 1. The Systems Analyst, Gauhati High Court.

6/3/2020

JT. REGISTRAR (VIGILANCE)

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